

(10)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/410/ (IB)/2017  
NAME OF THE PETITIONER(S) : LILLY MARITIME PVT LTD  
NAME OF THE RESPONDENT(S) : MEKA DREDGING CO PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1)	Sharanya Vaidyanathan For - B. Giridhar Rao.	Petitioner	Sharanya V
2)	A. Sella Visalakshi For Anirudh Krishnan	Counsel for the Respondent	A. Sella Visalakshi

**ORDER**

Counsel for petitioner present. Counsel for respondent present. Both the counsel submitted that the parties are intending to settle the matter between the parties and prayed time for making submissions in relation to the final outcome of the settlement talks. Both the counsel are directed to get instructions from their respective clients and make submissions on the next date of hearing. Time extended at their request. Put up on 15.11.2017 at 10.30 A.M.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)

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